

**CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 06.11.2020 at 2.45 PM**

HEARING	
1. Crime 89/2020 ANGPS	
2. Crime 313/2020 HPS	
3. PCR ____/2020 (Un-numbered)	
4. Crl. Misc. 294/2017	
5. Crl. Misc. 117/2020	
6. Crl. Misc. 142/2020	
7. Crl. Misc. 242/2020	
8. Crl. Misc. 248/2020	
9. PCR 85/2020	
10. PCR 86/2020	
11. PCR 167/2020	
12. CC 717/2018	
13. CC 1197/2018	
ARGUMENTS	
14. CC 288/2011	
JC MATTERS	
15. Crime 84/2020	

Hosakote

Dated: -05.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **06.11.2020**

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. OS 177/2010 2. OS 5/2013 3. OS 95/2013 4. OS 447/2013 5. OS 29/2016</p>	<p style="text-align: center;">HEARING</p> <p>11. OS 291/2008 12. OS 11/2020 13. OS 393/2014 14. OS 33/2015 15. OS 93/2015 16. OS 289/2015 17. OS 159/2016 18. OS 217/2018 19. Cr 111/2020 (NGPS)</p>
<p style="text-align: center;">HEARING</p> <p>6. Cr 86/2020 (NGPS) 7. Crl.Misc 179/2020 8. OS 258/2020 Lokesh Vs Kondappa 9. OS 259/2020 Manjunatha Vs Equitas Small Finance Bank Ltd.</p>	
<p style="text-align: center;">ISSUES</p> <p>10. OS 159/2017</p>	

Hosakote

Dated: - 05.11.2020

Gains 05/11/2020
Addl. Civil Judge & JMFC.,
Hosakote.

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